

(c) if so, the time by which decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c). The demand for dual citizenship has been raised by certain organisations of NRIs in several for in the recent past. The Government have not accepted the demand for a dual citizenship as the concept was not consistent with the Constitution of India and the Citizenship Act, 1955.

[English]

Steel and Iron Producing Industries

514. PROF. (SMT.) RITA VERMA:
SHRICHETAN P. S. CHAUHAN:

Will the Minister of STEEL be pleased to state.

(a) whether the Government propose to give a package of incentives to steel and iron producing industries; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). Some proposals are under consideration of Government, details of which would be available in due course.

Fake LPG Cylinders

515. SHRI KHELAN RAM JANGDE:
Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is widespread use of fake LPG cylinders in Madhya Pradesh;

(b) if so, the number of fake LPG cylinders seized in the State during 1992; and

(c) the action taken by the Government to check the malpractice?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). 253 suspected spurious cylinders were detected at the LPG bottling plants located in Madhya Pradesh during 1991-92.

(c) Field Officers of the Oil Companies keep a watch on the circulation of spurious cylinders in the system. Raids are conducted on suspected premises. Whenever spurious cylinders are detected by the Oil Marketing Companies, they are immediately destroyed. When such cylinders are detected from the LPG agencies transporters, they are issued caution/ warning letters and a penalty of Rs. 1500 per spurious cylinder is levied.

Joint Ventures Between World Oil Majors and ONGC

516. SHRI GEORGE FERNANDES:
SHRI MANORANJAN BHAKTA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal under consideration to permit new joint venture agreements between World Oil majors and the Oil and Natural Gas commission (ONGC) to enhance crude oil production from the existing big fields, both offshore and onshore, through induction of the latest technology; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No, Sir.

(b) Does not arise.